NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/351/ (IB)/2017

NAME OF THE PETITIONER(S)

: FUJITEC INDIA LTD

NAME OF THE RESPONDENT(S)

: MARG LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

Connelfor Petitioner

1. A.NARAYANAN

ORDER

Counsel representing both the parties are present. Counsel for petitioner submitted that he has filed affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016 and as per the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs. He prayed time for submitting arguments. Time extended at request. Put up on 31.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)